

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :


**PETITION NUMBER** : TCP/117/(IB)/2017

**NAME OF THE PETITIONER(S)** : SANGHVI MOVERS LTD

**NAME OF THE RESPONDENT(S)** : SHREE GANESH EPC PVT LTD

**UNDER SECTION** : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. MEENAKSHI SUNDARAM For Shree Ganesh EPC Pvt Ltd	Advocate for Respondent	
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**ORDER**

Counsel for petitioner called but absent. Shri R Meenakshi Sundaram, advocate caused appearance on behalf of the Corporate Debtor. The Registry is directed to issue notice to the petitioner. Put up on 13.07.2017 at 2.30 P.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)